

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No.24/(MAH)/2014
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)





ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016

NAME OF THE PARTIES: Shri Sunil Goswami

V/s.

M/s. AMS Marine Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398, 58-59 of the Companies Act
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
01	SUNIL DUTT GOSWAMI	PETITIONER	
02	MURUGAN NAMBI	R-2	
03	ASHOK KUMAR J. N. SHIRADHONKAR Advocate for Respondent	R-3	 

Order

C.P. No. 24/397-398/CLB/MAH/2014

1. Ld. Counsel for Respondent is present. Petitioner Mr. Sunil Dutt Goswami is present in person.
2. At the request of the Petitioner date is granted. From side of Respondent no objection has been put forth.
3. Next date for hearing is fixed on 05.10.2016. Date duly communicated to both the parties

Dated: 02.09.2016

sd/-

Shri M.K. Shrawat
Member (Judicial)